

**VOLUNTARY DISCLOSURE OF ASSETS AS ON THE DATE OF DECLARATION**

(In terms of the Resolution passed by the Full Court  
of the Madras High Court held on 03<sup>rd</sup> September, 2009)

**NAME: JUSTICE N.KIRUBAKARAN**

**DATE OF APPOINTMENT: 31.3.2009**

<b>Sl. No.</b>	<b>Items</b>	<b>Description</b>	<b>Particulars</b>		<b>Remarks</b>
			<b>Self</b>	<b>Spouse &amp; Dependants</b>	
1.	Landed Property	a)House Property	1)A residential house 2)House site at No.62, Nedumbirai Village, Cheyyar Taluk, Tiruvannamalai District. 3)Plot No.91 in L & T Nagar in S.Nos.80/2, 80/1AC measuring About 2220 sq.ft., Thirumazisai village, Poonamallee Taluk, Thiruvallur District.	<u>SPOUSE</u> Flat No.14 of Ground floor in T.S.No.81(Part) Block No.8 Periyakudal Village,Anna Nagar, now Known as C-146/90, Thiruvika Kudiyruppu, Anna Nagar East, Madras-102.	1 and 2 Ancestral properties  Through Deed Dt.10.12.2008  Joint family Property

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			<b>Self</b>	<b>Spouse &amp; Dependants</b>	
	Landed Property	b)Agricultural Property	4 Hectares & 47.50 Ares along with two Wells and 5 HP pumpsets in S.Nos.227/3,5A, 5C, 32/1A,34/2B,462/1,2, 467/1D,471/11F,473/1A,1B, 2,3,4,5A,6,7,480/2C3B, 2C3C, 2C4,7A7 at No.62, Nedumbirai Village, Cheyyar Taluk, Tiruvannamalai District.	<u>SPOUSE</u> 6 acres of Nanja lands along with two borewells at No.26, Avoor Village, Ponneri Taluk, Tiruvallur District.	Joint family Properties



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			<b>Self</b>	<b>Spouse &amp; Dependants</b>	
3.	Other Assets (Movables)	a) Jewellery (by approximate weight)  b) Vehicles (date & cost at the time of purchase)	Nil	500 gms Gold 5 Kilos Silver possessed by wife, daughter and mother	
4.	Liabilities	Loan, if any.	Nil		